STATEMENT

(a) The following are the hydel/ thermal projects now under construction in Andhra Pradesh. Their probable da'te of commissioning is also indicated against each:

Name of Scheme

Probable date of commissioning

(i) Hydel Schemes:

- i. Upper Sileru Hydro Electric Project 1st set is expected to be commissioned in August, (2x60 MW)1967 followed by second in December, 1967.
- 2. Srisailam Hydro Electric Project Likely to be commissioned in V Plan. (4x110 MW)
- 3. Balimela Dam Project . Dam is likely to be completed by 1970-71. The scheme for setting up of power station at tha foot of the Dam is likely to materialise early m VPlan.
- 4. Lower Sileru Hydro Electric Project. The 1st set is likely to be commissioned by 1970-71. (4XI00MW)

- (ii) Thermal Projects:
 5. Ramagundam Thermal Scheme Likely to be commissioned in July, 1968. (1x62-5 MW)
 - 6. Kotiiagudam Stage I (2 x 60 MW)
 - 7. Kothagudam Thermal Scheme— Stage II (2 x 60 MW)
 - 8. Kothagudam Thermal strge III(3x6oMW)
- Thermal Scheme— Both the sets have been commissiond. 1st set was commissioned on 4-7-66 and the other on 26-11-66.
 - The 1st is expected to be commissioned in May, 1967 and the 2nd in September, 1967.
 - Scheme— Planned to be completed during the IV Plan.

(b) The total installed generating capacity in the State at the end of the III Plan was 307 MW. An additional generating capacity of 422.5 MW is likely to be added during IV Plan from the continuing generation schemes; a further 180 MW (3xG0 MW) from Kothagudam Thermal Scheme Stage HI, and 100 MW from Lower Sileru Hydro Electric Project will also be added during the current Plan, bringing the total installed generating capacity in the State to about 1010 MW at the end of the IV Plan.

\G.H.S. DISPENSARY FOR INDERPURI, DELHI

. SHRI B. K. MAHANTT: Will mister of HEALTH AND PLANNING be pleased to

> it is a fact that there 500 families of the ent employee* resid

ing in Inderpuri (near Pusa Institute), Delhi and the adjoining colonies, who have not been extended the benefit of C.G.H. Scheme; and

(b) if so, when it is proposed to open a C.G.H.S. dispensary in Inder-puri Colony?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) The number of Government servants residing in the Inderpuri Colony does not justify the opening of a separate C.G.H.S. Dispensary there

> विलिगडन भ्रस्पताल कर्वचारी यनियन *600 श्री राजनारायण : श्री नीरेन घोष:

म्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि :

- (क) क्या यह सच है कि विलिगडन अस्पताल कर्मचारी यूनियन, नई दिल्ली ने सरकार को एक मांग-पत्न प्रस्तुत किया है ; श्रीर
- (ख) यदि हां, तो मांग-पत्र कब दिया गया था, उनकी मांगे क्या हैं और उन पर सरकार की क्या प्रतिक्रिया है ?
- + [WILLINGDON HOSPITAL EMPLOYEES' UNION

*600. SHRI RAJNARAIN: SHRI NIREN GHOSH:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that the Employees* Union of the Willingdon Hospital, New Delhi, has submitted s memorandum of demands to Government;
- (b) if so, when the memorandum was submitted, what are their demands and what is the reaction of Government thereto?]

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा॰ सुझीला नायर) :(क) ग्रीर (ख) विलिगडन ग्रस्पताल के कमंचारियों की मांगों का एक ज्ञापन जुलाई, 1966 में स्वास्थ्य मंत्रालय के ध्यान में लाया गया था । मांगों तथा उस पर की गई कार्यवाही का एक विवरण सभा पटल पर रख दिया गना है:

विश्तिगडन प्रस्पताल के कर्नचारियों की मांगे ग्रोर उन पर की गई कार्यवाही

कम मांगें की गई कार्यवाही मं०

- 1. सफाई कर्मचारी श्री जतन सुपुत्र श्री मोहन को पूनः बहाल किया जाये।
- 2. क्वार्टर नं० 22 श्रीमती निथया (सफाई वाली) को दिया जाये।
- 3. प्रशासन ग्रधिकारी श्री जे॰ ग्रार॰ जैन को विलिगडन ग्रह्यताल से बदली ।
- कर्मचारियों को विदयां समय पर मिलनी
- चाहिएं।

- श्री जतन की सेवायें समाप्त करदी गई थीं और उन ऋदिशों में कोई भी ऋसदभाव नहीं पाया गया। उसको फिर से नौकरी देने की मांग अनुचित पाई गई थी।
- 2. क्वार्टर वरिष्ठता के स्राधार पर दिये जाते हैं। चुंकि श्रीमती नथिया दूसरों से जुनियर थी, स्रतः, यह मांग स्वीकार करने योग्य नहीं पाई गई।
- चृंकि प्रशासन अधिकारी पर कर्मचारियों को तंग करने का जो ग्रागोप लगाया गया था, वह सही नहीं पाया गया, इसलिए बदली करना न्याय संगत नहीं था।
- 4. नियमों के अनुसार मिलने वाली वर्दियां समय पर दी जाती हैं। यदि विलम्ब का

t[] English translation.